GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 5232

ANSWERED ON 02.04.2025

SCHEMES/PROGRAMMES FOR RELIGIOUS MINORITIES

5232:DR. PRABHA MALLIKARJUN

Will the Minister of MINORITY AFFAIRS be pleased to state:

- a) the details of Schemes and programmes implemented by the Ministry for the economic empowerment and skill development of religious minorities in the country including Karnataka;
- b) the details of funds sanctioned, released to the State of Karnataka for implementation of the schemes 'Seekho aur Kamao' (Learn & Earn), Upgrading Skill and Training in Traditional Arts/Crafts for Development (USTTAD), 'Nai Manzil' scheme to provide education and skill training to the youth from minority communities and 'Nai Roshni'-Scheme for Leadership Development of minority women; and
- c) the details of the number of beneficiaries under the said schemes/programmes in Davangere Lok Sabha Constituency along with the funds spent thereunder?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU)

- (a): The Ministry of Minority Affairs has launched a Central Sector Scheme, Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS), which converges five erstwhile schemes viz. 'Seekho Aur Kamao', 'USTTAD', 'Nai Manzil', 'Nai Roshni' and 'Hamari Dharohar'; and focuses on upliftment of six notified minorities through skill development; entrepreneurship and leadership of minority women; and education support for school dropouts. Under the scheme, the Ministry has received some proposals and is in the process of short-listing and finalising the projects. A brief of these converging schemes along with the achievements made therein specifically in Karnataka is as under:
- i) Seekho aur Kamao (SAK) scheme, started in 2014-15, targeted to upgrade the skills of minority youth (14-45 years) in various modern/ traditional skills depending upon their qualification, prevailing economic trends, and market potential, that could earn them suitable employment or make them suitably skilled to take up self-employment. Since inception 4,68,170 candidates were trained under the scheme, out of whom 9,478 beneficiaries were from State of Karnataka.
- **ii) USTTAD** (and Hamari Dharohar) scheme started in 2015 and targeted capacity building and upgrading of the traditional skills of master craftsmen/ artisans. Since inception 21,611 candidates were trained under the scheme, out of whom 45 beneficiaries were from State of Karnataka.
- iii) Nai Roshni, a Leadership Development Programme for Minority Women was launched in 2012-13 with an objective to empower and instill confidence among minority women by

providing knowledge, tools and techniques for interacting with Government systems, banks and other institutions at all levels. Since inception 4,35,125 candidates were trained under the scheme, out of whom 9,875 beneficiaries were from State of Karnataka.

- **iv)** Nai Manzil scheme started in 2015, and was implemented with an objective to benefit the minority youth who do not have formal school leaving certificate. The scheme provided a combination of formal education (Class VIII or X) and skills and enabled the beneficiaries to seek better employment and livelihoods. Since inception 98,712 candidates were trained under the scheme, out of whom 2,368 beneficiaries were from State of Karnataka.
- (b) & (c): The aforesaid converging schemes were Central Sector Schemes, hence, State specific physical/ financial target allocations were not made therein. A break-up of funds sanctioned under the said converging schemes in the last (03) three years is as follows:

Budget Sanctioned under Skilling schemes of the Ministry during 2022-23 to 2024-25					
(Rs. in Cr.)					
	SeekhoAur				PM
Schemes	Kamao	Nai Manzil	USTTAD	Nai Roshni	VIKAS
2022-23 to 2024-25	235.41	46.1	47.1	2.6	1,040
